

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

IA 10066/2018, in REVIEW PETITION (CIVIL) Diary No(s). 1141/2018

DELHI DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

GAURAV KUMAR & ORS.

Respondent(s)

Date : 07-12-2018 These matters were called on for hearing today.

For Petitioner(s)

Mr. Ashwani Kumar, AOR
Mr. Jay Kumar Bhardwaj, Adv.
Mr. Ravinder Nain, Adv.

For Respondent(s)

Mr. Gagan Gupta, AOR
Ms. Rachana Srivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed counter affidavit.

Ld. Counsel for the respondent No.3 has not filed any counter affidavit despite grant of last chance. Service of notice is complete qua respondent No. 2 but no one has entered appearance on his behalf. Viewed, in that context, the matter be processed for listing before the Hon'ble Court, under the rules.

RAJESH KUMAR GOEL
Registrar